- (xii) (a) Annual Report and Accounts of the Victoria Memorial Hall, Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Memorial.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 3481/17/2021]

- I. Report and Accounts (2019-20) of the DVC, Kolkata and related papers
- II. Budget (2020-21) of the Damodar Valley Corporation, Kolkata
- III. Reports and Accounts (2019-20) of various companies and related papers
- IV. MoUs between Government of India and NHPC Limited and Government of India and NTPC Limited

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Raj Kumar Singh, I lay on the Table: —

- I. A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 45 of the Damodar Valley Corporation Act, 1948:—
 - (a) Annual Report and Accounts of the Damodar Valley Corporation Limited (DVC), Kolkata, for the year 2019-20, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No.L.T. 2969/17/2021]
- II. A copy (in English and Hindi) of the Annual Budget of the Damodar Valley Corporation, Kolkata, for the year 2020-21, under sub-section (3) of Section 44 of the Damodar Valley Corporation Act, 1948.

[Placed in Library. See No.L.T. 2967/17/2021]

- III. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Annual Report and Accounts of the NHPC Limited Faridabad, Haryana, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Performance Review on the working of the above Corporation, for the year 2019-20.

[Placed in Library. See No.L.T. 3219/17/2021]

- (ii) (a) Twentieth Annual Report and Accounts of the NHDC Limited, Bhopal, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No.L.T. 3222/17/2021]
- (iii) (a) Thirty-second Annual Report and Accounts of the THDC India Limited (THDCIL), Rishikesh, Uttarakhand, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.

 [Placed in Library. See No.L.T. 3221/17/2021]
- (iv) (a) Annual Report and Accounts of the North Eastern Electric Power Corporation Limited (NEEPCO), Shillong, Meghalaya, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No.L.T. 3220/17/2021]
- (v) (a) Forty-fourth Annual Report and Accounts of the National Thermal Power Corporation Limited (NTPC), New Delhi, along with its subsidiary companies, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No.L.T. 3218/17/2021]
- IV. A copy each (in English and Hindi) of the following papers:—
 - (i) Memorandum of Understanding between the Government of India (Ministry of Power) and NHPC Limited, for the year 2020-21.

[Placed in Library. See No.L.T. 3231/17/2021]

(ii) Memorandum of Understanding between the Government of India (Ministry of Power) and the NTPC Limited, for the year 2020-21.

[Placed in Library. See No.L.T. 3230/17/2021]